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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ **CONT.CAS(C) 595/2022**

BASANT KUMARPetitioner

Through: Mr. Rajiv Dewan, Advocate.

versus

DR DEBASHIS MITRA & ORS.

....Respondents

Through:

Mr. Sanjoy Ghosh, Sr. Advocate with

Ms. Kaveri Rawal, Advocate.

+ W.P.(C) 3993/2007, CM APPL. 13176/2024

INST.OF CHARTERED ACCOUNTANTS

.....Petitioner

Through:

Mr. Sanjoy Ghosh, Sr. Advocate with

Ms. Kaveri Rawal, Advocate.

versus

PRESIDING OFFICER LABOUR COURT

....Respondent

Through:

Mr. Rajiv Dewan, Advocate.

CORAM:

HON'BLE MR. JUSTICE GIRISH KATHPALIA

<u>ORDER</u>

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04.12.2024

[Physical Hearing/Hybrid Hearing (as per request)]

- 1. The Hon'ble Judge has gone to attend Full Court Reference to bid farewell to Hon'ble Mr. Justice Manmohan, Chief Justice.
- 2. As directed, relist on 20.02.2025.

BY ORDER

(COURT MASTER)

DECEMBER 4, 2024/v

Click here to check corrigendum, if any